

30.04.2004.

Hon'ble Mrs. Meera Chhibber, J.M.

Sri T.S. Pandey, counsel for the applicant and Sri Vined Kumar holding brief of Sri K.P. Singh, counsel for the respondents.

This case has been filed by the applicant where in all the respondents are either from East Central Railway, Hazipur, Calcutta or Mughalsarai. The applicant himself is resident of Damoderpur (Jigni), Bhabhuna, Bihar. Therefore, counsel for the applicant has conceded that this Tribunal has no jurisdiction to entertain this O.A. However, he sought liberty to file O.A. before the appropriate Bench at Patna.

In view of his statement recorded above, this O.A. is dismissed as not maintainable. However, the applicant is at liberty to file a fresh O.A. before the appropriate Bench at Patna.


J.M.

Asthana/